

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Lok Sabha
UNSTARRED QUESTION NO. : 2914
(TO BE ANSWERED ON THE 12th December 2024)
TECHNICAL FAULTS IN FLIGHTS

2914. SHRI IMRAN MASOOD

Will the Minister of CIVIL AVIATION

be pleased to state:-

(a) whether the Government has noticed an increase in the cases of technical faults in flights and if so, the details thereof;

(b) the measures/steps taken by the Government to reduce such technical faults, frequent delays and cancellation of flights in the country; and

(c) the justification with the Government for high prices of airfares?

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
(Shri Murlidhar Mohol)**

(a) During aircraft operations, technical snags may be experienced. These may be due to improper functioning/malfunction of components/ system/ accessories fitted on the aircraft. The details of number of instances that the Indian flights have faced technical faults during last 5 years are given at Annexure.

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(b) DGCA has laid down regulations under Civil Aviation Requirement (CAR) which requires that the aircraft is maintained in accordance with the manufacturer and DGCA guidelines and all technical issues reported on the aircraft are rectified before the aircraft is released for flight. ;

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Further, CAR 145 lays down the requirements for the approval of maintenance organization which mandates the organization to have

required manpower, equipment and literature commensurate to the type and fleet to be maintained. Under the system, airlines are required to ensure that the aircraft are maintained in a continuous state of airworthiness and all technical issues are rectified.;

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DGCA has a laid down mechanism of conducting surveillance, spot checks, night surveillance etc. of the airlines/ organizations and personnel to ensure all regulatory requirements are complied with to ensure safety of passenger and aircraft and the observations/ findings are provided to the airline for taking corrective action.;

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The action taken to correct the observation are reviewed to enforce corrective and preventive action. In case of violations, DGCA takes enforcement action in accordance with laid down procedures which may consist of warning, suspension, cancellation including imposition of financial penalty to the personnel involved/ airline.

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(c) The airfares have moderated in 2024, relative to 2023. Airfares are not subject to regulation by the Government and airlines have the flexibility to determine their airfares based on their operational needs, while adhering to Rule 135 of the Aircraft Rules, 1937. While the government generally refrains from regulating airfares to maintain market competitiveness, however, it remains vigilant, and the Government intervenes to shift capacity from one sector to another to prevent exorbitant pricing to ensure passenger comfort and welfare.;

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The airlines have also been sensitized to ensure reasonability while fixing the airfares and to keep passengers' interest in mind. Notably, during festival seasons, a decrease in airfares was observed in various sectors.;

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The airlines are mandated to display the Tariff Sheet at a prominent location on the home page of airlines' website.

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Directorate General of Civil Aviation (DGCA) has setup a Tariff Monitoring Unit (TMU) that monitors airfares on select domestic

sectors on random basis by using airlines' websites on monthly basis to ensure that the airlines do not charge airfares outside the range declared by them.

Annexure

S/N	AIRLINES	2020	2021	2022	2023	2024 (till 27.11.2024)
		No. of technical faults	No. of technical faults	No. of technical faults	No. of technical I faults	No. of technical faults
1	M/s Alliance Air Aviation Ltd (Alliance Air)	1	4	3	6	5
2	M/s Interglobe Aviation Ltd (Indigo)	297	286	472	115	118
3	M/s Spicejet Ltd	147	170	143	150	23
4	M/s Air India Ltd	54	71	64	62	66
5	M/s Vistara	11	7	3	14	8
6	M/s AirIndia Express Ltd	-	-	23	23	26
7	M/s Air Asia Ltd	11	10	8	16	18
8	M/s Big Charter Pvt Ltd (Fly Big)	-	1	5	3	3
9	M/s Akasa Air	-	-	1	-	5
10	M/s Blue Dart Aviation Ltd	4	1	1	1	1
Total technical faults		525	550	723	390	273
Total Flights in the Year		549214	733881	997041	1194777	1069680
Percentage of faults per flight		0.0955	0.0749	0.0725	0.0326	0.0255